राजस्थान सरकार विधि एवं विधिक कार्य विभाग

क्रमांक प.19(1)न्याय / 2014

जयपुर दिंनांक: o ि ० ८ १ । 🖰

::ORDER::

माननीय राजस्थान उच्च न्यायालय के प्रस्ताबानुसार राज्य सरकार द्वार जिला न्यायाधीश संवर्ग के अधिकारी Shri Ajay Kumar Bhojak. Judge, Family Court No.3, Jaipur Metropolitan, Jaipur को अपने पदीय कर्सव्य के अतिरिक्त Judge. Family Court No.2, Jaipur Metropolitan, Jaipur के रिक्त पद पर अग्रिम आदेशों तक पीटासीन अधिकारी एतदद्वारा नियुक्त / पदस्थापित किया जाता है।

Note:- Shri Singh shall dispose off minimum 40% additional work as per circular of standard of work.

राज्यपाल की आज्ञा हो

प्रमुख श्रेप्सन सचिव

प्रतिलिपि निन्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:--

- 1. रिजिस्ट्रीर जनरल, राजस्थान उच्च न्यायालय, जोधपुर को उनके पत्र अमाक 7239 दिनांक 03.08.2019 के क्रम में।
- 2 संबंधित अधिकारी मार्फत रजिस्ट्रार जनरत, राजस्थान उच्च न्यायालय, जोधपुर:
- 3 राबंधित अधिकारी की निजी पत्रावली।

रक्षित पत्रावली ।

संयुक्त शासन सचित

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.b2(v)1/WA/2019/7349

Copy forwarded to the following for information and necessary action:-

- 1. The Registrar-Cum-Principal Secy. to Hon'ble the Chief Justice, RHC Jodhpur/Bench, Jaipur.
- 2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 3.P.S. to All Hon'ble Judges at Jodhpur.
- 4. The Principal Secy. to the Govt., Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 5. The Secretary to the Govt. of Raj., Department of General Administration (Gr.2), Jaipur.
- 6.The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 7. The Accountant General, Rajasthan, Jaipur.
- 8.The Registrar General / Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial)
 Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 10. The DJ, Jaipur Metropolitan/Concerned Officer/Family Courts/Treasury Officer, Jaipur.
- 11. The Director, Rajasthan State Judicial Academy, Jodhpur.
- 12.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.
- 13.All administration sections.

REGISTRAR GENERAL

Date:06.08.2019